

राष्ट्रीय कम्पनी विधि न्यायाधिकरण,
इलाहाबाद खण्डपीठ
(National Company Law Tribunal)
(Bench: Allahabad)

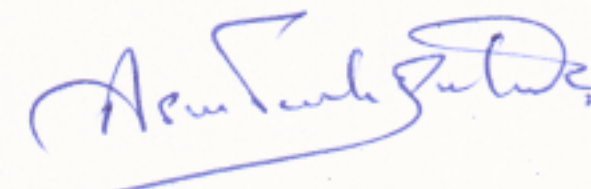
सी० पी० नं०/CP No. 96/ND/2016

राष्ट्रीय कम्पनी विधि न्यायाधिकरण, इलाहाबाद खण्डपीठ में दिनांक . १८.०९.२०१७ को सुनवाई का उपस्थिति-सह-आदेश पत्रक:

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON-18.09.2017

कम्पनी का नाम :

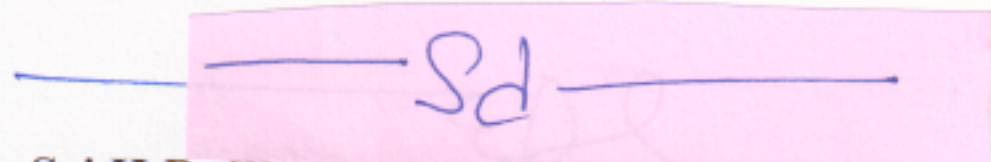
NAME OF THE COMPANY: Ram Arfar Agarwal V/S Anupam Infra build Ltd & ors
कम्पनी अधिनियम की धारा :
SECTION OF THE COMPANIES ACT: 397/398 of the companies act of 1956

क्रम संख्या Sr. No.	नाम Name	पदनाम Designation	प्रतिनिधित्व Representation	हस्ताक्षर Signature
1	Rishi Sand	Advocate	} Petitioner	
2	ASHUTOSH Gupta	Advocate		
3.	MR. ARUN SAXENA	(Adv.)	Respondent-s	Nalini
4.	MS. NALINI	(Adv.)		

CP No.96/ND/2016

Parties are represented by their respective counsels. The respondent filed their reply. Copy received. He is at liberty to file a rejoinder to the reply affidavit.

Hence, the matter be listed on 16th October, 2017.


Sri H.P. Chaturvedi, Member (Judicial)

Dated:18.09.2017

Typed by:
Kavya Prakash